

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4283 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mrs. Y. Longkumer,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 19th July, 2018.

Sub:- Casual Leave.

Ref:- Your note dated 26.06.2018.

Madam,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Inalo Zhimomi, District and Sessions Judge, Mon, from 02.07.2018 to 07.07.2018 has been granted.

Shri Zhimomi may be informed accordingly.

Yours faithfully,

 19.7.18
JOINT REGISTRAR (VIGILANCE)

Aban